

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
C Chitti Babu

MAIN PETITION NUMBER : CP(IB)/203(CHE)/2023
(IA/MA) APPLICATION NUMBERS
IA(IBC)/323(CHE)2024

ORDER

Present: Mr. K.Chandrasekaran, Ld. Counsel for Petitioner.
Ms. Pavithra Sundarajan, Ld. Counsel for Respondent.
Ms. Calara Hebsiba, Ld. Counsel for IRP.

Ld. Counsel for Respondent seeks and is granted two weeks time to file reply. Time is granted to file reply by the Respondent.

Rejoinder, if any, be filed within three weeks thereafter.

List the application for hearing on **07.06.2024**.

Sd/-

Sd/-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

**[SANJIV JAIN]
MEMBER (JUDICIAL)**